

Chairman of State Bank of India in the light of these disclosures ; and

(c) whether Government also propose to create a cell in the Union Public Service Commission for all top appointments in the public sector ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Appointment of Chairman of State Bank of India is made by Central Government in consultation with Reserve Bank of India. The appointment will be made after taking into account all relevant factors.

(c) There is no such proposal.

#### Delay in Implementation of Modernisation Programme of NTC Mills

\*472. SHRI K. LAKKAPPA :  
SHRI D.M. PUTTE  
GOWDA :

Will the Minister of COMMERCE be pleased to state :

(a) whether the engineering contracting agencies or civil contractors engaged by the National Textile Corporation Limited and its subsidiaries for carrying out jobs, under the Approved Modernisation Programme, have been by and large failing to execute contracts for dearth of regular payments of their bills as a result of which the entire plan for modernisation is getting delayed ;

(b) whether most of contracts were awarded without a provision for escalation of prices which is also resulting into delay in execution of contracts ; and

(c) if so, the facts thereof and action being taken to provide the existing contractors cost escalation

including statutory increase in prices of steel and other steel materials for quickening the implementation of modernisation programme of various mills particularly those located in Eastern Region, Uttar Pradesh and Madhya Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) No, Sir. By and large, the implementation of the approved modernisation programme for the mills under N.T.C. is being carried out in a phased manner, without delays.

(b) and (c) The need for a provision for price escalation in the civil contracts awarded by NTC is not felt, as these are generally time-bound, with the responsibility for procuring and providing the two vital construction materials, viz., cement and steel, resting with the NTC subsidiaries. Any increase, statutory or otherwise, in the costs of construction materials, is therefore, borne by the NTC.

As the implementation of sanctioned modernisation programme for the mills of NTC located in all the regions of the country is being carried out without delays, the question of making special price escalation provision in civil contracts for mills in the Eastern region, Uttar Pradesh or Madhya Pradesh, does not arise.

#### Workers Co-operative Scheme for Management of Mills

\*473. SHRI R.L.P. VERMA :  
Will the Minister of COMMERCE be pleased to state :

(a) the textile units in the country which are already entrusted to 'workers cooperatives' for management and which are expected to be handed over to the workers for running ;

(b) whether Government are considering to extend the concept of

'workers cooperative' to swadeshi Cotton Mills Co. Ltd.;

(c) if so, the details thereof ; and

(d) the details of 'workers co-operative scheme' and the policy of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) According to available information no cotton textile unit has been entrusted to 'workers cooperatives' for management. There is at present no proposal under consideration for handing over any particular unit to the workers for its management.

(b) At present there is no proposal under consideration to hand over Swadeshi Cotton Mills to 'workers cooperative'.

(c) Does not arise.

(d) No 'workers cooperative scheme' has been finalised so far.

#### Revision of Pay Scales in Departmentalised Accounts Organisation

\*474. SHRI M. ARUNACHALAM: Will the Minister of FINANCE be pleased to state :

(a) whether the Controller General of Accounts, Ministry of Finance has sent a proposal regarding revision of pay scales of his organisation ; and

(b) if so: details of the proposals and action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Yes, Sir.

(b) The proposals envisaged revision in the scales of pay of the posts of Pay and Accounts Officers, Junior Accounts Officers and Junior and Senior

Accountants and a certain percentage of the Group 'D' posts. Since the Fourth Central Pay Commission has already been set up by Government, these proposals should appropriately be considered by that Body.

#### Accumulation of Opium Stock

\*475. SHRI KRISHNA KUMAR GOYAL: Will the Minister of FINANCE be pleased to state :

(a) whether huge quantity of opium is accumulating and demand for opium in the foreign market is not encouraging ;

(b) if so, the estimated stock of opium at present : and

(c) how the Government propose to protect the interest of opium-growers and this traditional sources of foreign exchange earnings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S. M. KRISHNA) : (a) to (c) The production of opium in India is essentially export-oriented. Our exports of opium during the last few years have been as follows :—

Year	Quantity in Metric Tonnes at 90°C
1977-78	978
1978-79	852
1979-80	796
1980-81	444
1981-82	585
1982-83	845
1983-84	677